

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF MAY-2015

DATE OF HEARING 12.05.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome (India) Limited, Mumbai (M/s. Glaxo Smithkline Pharmaceuticals Limited, Mumbai) / M/s. H. K. Acharya & Company, Ahmedabad V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1615939/42	Opp. No. AMD-743214	Mr. Parikshit Gandhi, Surat	12:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	644211/03	Opp. No. AMD-197822	M/s. Anand & Anand, New Delhi V/S M/s. Choice Laboratories Unjha / M/s. Tradesafe, Jamnagar	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 13.05.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2318417/06	Opp. No. AMD-818003	M/s. Anchor Engineering Industries, Aligarh / M/s. United Overseas Trade Mark Co., New Delhi V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-57

			M/s. H. K. Acharya & Company, Ahmedabad			
2.	511133/30	Opp. No. AMD-1035	M/s. American Dry Fruit Stores, Bombay / M/s. Legasis Partners, Mumbai V/S M/s. Navjivan Roller Flour & Pulse Mills Ltd., Dahod / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 14.05.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	586160/12	Opp. No. AMD-54485	M/s. Patel Fieldmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/S M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I.P.
2.	586159/12	Opp. No. AMD-54484	M/s. Patel Fieldmarshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/S M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I.P.

DATE OF HEARING 19.05.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1970378/17	Opp. No. AMD-799839	M/s. S. Singh & Associates, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	2247489/22	Opp. No. AMD-802062	Mr. Sushant Singh, New Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 20.05.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1787995/30	Opp. No. AMD-780604	M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	826811/05	Opp. No. AMD-81570	M/s. Burroughs Wellcome (India) Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 21.05.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	715498/30	Opp. No. AMD-229539	M/s. Kirorimal Kashiram Marketing, Chennai / M/s. Delhi Registration Service, Delhi V/S M/s. Chaudhari Tea Bhandar, Palanpur / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	715496/30	Opp. No. AMD-229540	M/s. Kirorimal Kashiram Marketing, Chennai / M/s. Delhi Registration Service, Delhi V/S M/s. Chaudhari Tea Bhandar, Palanpur / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	2183837/19	Opp. No. AMD-818862	M/s. Puri & Puri, Delhi	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 26.05.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	660293/30	Opp. No. AMD-732938	M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar / M/s. Arora Registration Service, Amritsar V/S M/s. Koteswar Chemfood Industries Pvt. Ltd., Gandhidham / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I.P.
2.	1637679/07	Opp. No. AMD-745180	M/s. Tam Module Hydraulic Co., Ahmedabad V/S M/s. Jai Industries, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.

DATE OF HEARING 27.05.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	650940/26	Opp. No. AMD-214530	M/s. New Swan Enterprises, Ludhiana / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Hansam Industrial Corporation, Baroda / M/s. Kuldip & Associates, New Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	651334/19	Opp. No. AMD-197433	M/s. Shivam Plywood Industries, Yamuna nagar (Haryana) / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Decent Laminates Pvt. Ltd., Ahmedabad / Mr. R. J. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	651334/19	Opp. No. AMD-197848	M/s. Oscar Exports, New Delhi / M/s. R. R. Shah & Co., Ahmedabad V/S M/s. Decent Laminates Pvt. Ltd., Ahmedabad / Mr. R. J. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 28.05.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	742111/29	Opp. No. AMD-92429	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevawala, Rajkot / Mr. Chetan P. Pajwani Advocate, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	742113/30	Opp. No. AMD-199686	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevawala, Rajkot / Mr. Chetan P. Pajwani Advocate, Rajkot	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	742112/29	Opp. No. AMD-92434	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevawala, Rajkot / Mr. Chetan P. Pajwani Advocate, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	742110/29	Opp. No. AMD-91273	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevawala, Rajkot / Mr. Chetan P. Pajwani Advocate, Rajkot	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
